

Loss due to Expansion of Under-ground Mine of Quarry Mining area D.V.C. of Mines

3933. SHRI RAM DAS SINGH: Will the Minister of ENERGY be pleased to state:

(a) the reasons for which the orders given by him to the Coal India Limited and Central Coalfield Ltd. in respect of expansion of underground mine of quarry mining area have not been implemented;

(b) the loss suffered by the D.V.C as a result thereof;

(c) whether loss being suffered by D.V.C. and the workers due to non-implementation of his orders will be compensated; and

(d) whether any date has been fixed for implementing the said orders?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d). No order has been given to Coal India Ltd. and Central Coalfields Ltd. in respect of expansion of DVC's Bermo mine. Hence a reply to parts (b), (c) and (d) does not arise. However, the DVC has approached Coal India Ltd. for transfer of some coal bearing area adjacent to their Bermo mine to tide over the difficulties in working the underground mine. After negotiations between, Coal India Ltd. Central Coalfields Ltd. and Damodar Valley Corporation, the Coal India Ltd. have agreed to transfer 100 acres from the lease hold area of the Kargali colliery in order to enable the Damodar Valley Corporation to utilise its existing manpower. The draft agreement for the transfer has been prepared by Coal India Ltd. and has been sent to Damodar Valley Corporation for their examination and concurrence.

'समाचार' की सहायता करने के लिए समाचार एजेंसियों को बाध्य किया जाना

3934. श्री राम सागर : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) उन समाचार एजेंसियों के नाम क्या हैं, जिन्होंने सरकार को लिखा है कि उन्हें 'समाचार' के सहयोग देने पर बाध्य किया गया था; और

(ख) ऐसी प्रत्येक एजेंसी के पत्रों का व्योम क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) : (क) और (ख). यह बताया गया है कि दाम समिति की इस सम्बन्ध में समाचार भारती के भूतपूर्व महाप्रबन्धक, श्री डी० वी० गांधी और यू०एन०आई० के भूतपूर्व महाप्रबन्धक श्री जी० जी० मीरचन्दानी से कुछ शिकायतें प्राप्त हुई हैं।

Medical Re-imbusement Claims of 507 Army Base Workshop, Kankinara

3935. SHRI SURENDRA JHA 'SUMAN': Will the Minister of DEFENCE be pleased to state whether medical reimbursement claims of 507 Army Base Workshop, Kankinara for approximately 700 civilians are approximately Rs. 10 to 12 lakhs a year for the last 5 years against the claims of ESD(M) which is approximately 3 lakhs rupees a year for approximately 1000 civilians though both the units are located at the same place in the same campus under the same hygenic condition?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): The information is being collected and will be laid on the table of the House.